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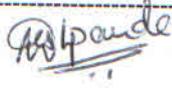
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP62/16	TP51/17	Hearing	433 (e)	D.Srinivasa Rao Hyderabad Vs Advanced Micronic Devices Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	Uday Shankar Asst 19482848179.	Counsel for Petitioner	
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2. Fox Conscientia Law
Associates

K.V. Omprakash
Sowmya Joshi
(7204653004)

Counsel for
Respondent

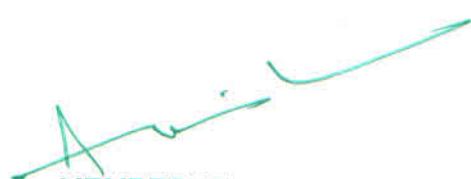


Counsel for petitioner is present. She has filed Form No.5. Registry is directed to check and put up. Counsel for respondent is present.

List it for hearing on 20.07.2017.



MEMBER (J)



MEMBER (T)